

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).63/2006

(From the judgement and order dated 17/10/2005 in WP No. 1980/2005 of The HIGH COURT OF BOMBAY)

SHANTI G. PATEL & ORS.

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS.

Respondent(s)

(With office report )

Date: 16/01/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr.Shanti Bhushan, Sr. Adv.

Mr. Prashant Bhushan, Adv.

Mr. Vishal Gupta, Adv.

Mr. Sanjai Pathak, Adv.

Mr. Rohit Kumar Singh, Adv.

Mr. Sumeet Sharma, Adv.

Ms. Parul Kaur, Adv.

For Respondent(s)

Dr. A.M. Singhvi, Sr. Adv.

Mr.Amit Bhandari, Adv.

Mrs. Sunita Rao, Adv.

UPON hearing counsel the Court made the following

O R D E R

After hearing learned senior counsel for the petitioners for some time, the Court reserved its order.

rdwaj)

(Meenu Sethi)

Court Master

(Pushap Lata Bha

Court Master